

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/ 1737 /A

From :- Smti. Jayashree Bora
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Syed Imdadur Rahman,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 21st March, 2025.

Sub:- **Casual leave.**

Ref:- JHD/I/2025/10/975 dated 20.03.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **half day casual leave on 29.03.2025 (second half), along with station leave permission, with the official vehicle, at own cost, from the afternoon of 29.03.2025 till the morning of 02.04.2025**, has been granted. The learned Addl. District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/ 1738 /A, dated , 21-03-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

[Signature]

JT. REGISTRAR (VIGILANCE)

[Signature]